

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
STARRED QUESTION NO. 83
TO BE ANSWERED FOR 03RD DECEMBER 2021**

REGULATORY BODY FOR NATUROPATHY AND YOGA COLLEGES

***83. SHRI TALARI RANGAIAH:**

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government is aware that there is no regulatory body for Naturopathy and Yoga colleges in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government is planning to set up a regulatory authority for these colleges on the lines of allopathic colleges; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO 83 FOR 3RD DECEMBER, 2021**

(a) & (b): Yoga & Naturopathy education is not regulated by Ministry of Ayush and is presently being regulated by respective State Governments.

Ministry of Ayush has established a Yoga Certification Board (YCB) for certification of Yoga professionals and accreditation of Institutions, prescribing syllabus for various levels of Yoga trainers and any such activities that may be considered necessary for promotion of Yoga. Professional assessment of these service providers are carried out to certify the competencies so that user of the service is assured of the skill sets possessed by the trainer. Till date YCB has accredited/certified to a total of 71 Institutions and 69053 Yoga Professionals & Yoga Volunteers under various categories.

(c) & (d): A proposal to bring legislation for regulation of Yoga & Naturopathy in the country is under consideration by the Ministry.
